

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Ms. Bhasma Karan W/o Sh. Proween Karan EC: 3378	Sr. PA in the court Ms. Shall Jain, Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.	Sr. PA in the Office Pool, South-East District, Saket Courts, New Delhi.
2.	Ms. Reena Sehgal W/o Sh. Kamal Sehgal EC: 3304	Sr. PA in the court of Ms. Madhu Jain, Principal Judge (HC), Family Court, South-West District, Dwarka Courts, New Delhi. (In diverted capacity)	Sr. PA in the court of Ms. Shall Jain, Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
3.	Sh. Sukender Kumar Sethi S/o Sh. Churni Lal Sethi EC: 65108821	Sr. PA in the Vacant Court of District Judge [Commercial Court]-02, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the court of Sh. Rajnesh Kumar Gupta, Principal Judge, Family Courts, South-East District, Saket Courts, New Delhi. (In diverted capacity)
4.	Ms. Jyoti Tigga EC: 56897136	PA in the Office Pool, South-East, Saket Courts, New Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5.	Ms. Indu D/o Sh. Vijay Kumar	Sr. PA in the court of Ms. Aparna Swami, ASI-07, New Delhi District, Patiala House Courts, New Delhi.	Sr. PA in the court of Ms. Anu Aggarwal, ASI-06 (POCSO), South- East District, Saket Courts, New Delhi.
6.	Sh. Abhishek Thakur S/o Sh. Jagdish Kumar Thakur	PA in the court of Ms. Anu Aggarwal, ASI-06 (POCSO), South-East District, Saket Courts, New Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi. (In diverted capacity)
7.	Sh. Narendar Kumar S/o Sh. Suba Singh EC: 90029579	PA in the court of Sh. Siddhartha Maalik, CMM, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Aparna Swami, ASI-07, New Delhi District, Patiala House Courts, New Delhi.
8.	Ms. Shalini Dhingra EC: 3265	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	Sr. PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.
9.	Sh. Ganesh Singh Rawat EC: 3486	PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.	PA in the court of Sh. Siddhartha Maalik, CMM, Central District, Tis Hazari Courts, Delhi.
10.	Sh. Bhupesh S/o Sh. Surender Kumar	PA in the court of Ms. Shaina Goyal, Civil Judge, North-West District, Rohini Courts, Delhi.	PA in the court of Sh. Abhinav Singh, MM (NI Act)-04, New Delhi District, Patiala House Courts, New Delhi.
11.	Sh. Sonu Kumar Jha S/o Sh. Narayan Jha EC: 40801216	PA in the court of Sh. Abhinav Singh, MM (NI Act)-04, New Delhi District, Patiala House Courts, Delhi	PA in the court of Ms. Shaina Goyal, Civil Judge, North-West District, Rohini Courts, Delhi

12.	Ms. Chanchal Kumari, EC : 3300	Sr.PA in the Vacant Court previously presided over by Sh. Jitendra Kumar Mishra, POIT, Rouse Avenue Court Complex, New Delhi.	Sr. PA in the Hon'ble High Court of Delhi, New Delhi. (In diverted capacity)
13.	Sh. Santosh Kumar Chandola EC : 3115	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.

Note :- 1: All the above-mentioned Sr.PA/PA are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.

2: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

Girish Kathpalia
05:45 PM
04-2-23.

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HCs)

DELHI

No. 421/12932-13012 /Admn-I/P&T/HQs/2023

Dated, Delhi the 09 FEB 2023

Copy forwarded for information and necessary action to:-

1. The Registrar, Hon'ble High Court of Delhi, New Delhi.
(Sl. No 6 in reference to letter no 2479/Estt./E-IV/DHC dated 01.02.2023).
(Sl. No 12 in reference to letter no 2203/Estt./E-IV/DHC dated 25.01.2023).
2. The Ld. Principal District & Sessions Judge, Shahdara/New Delhi/South-East/North-West, Delhi/New Delhi.
3. The Ld. Principal District & Sessions Judge-cum-Spl. Judge, (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
4. The Ld. Principal Judge, Family Court (HQ), Dwarka, New Delhi.
5. The Ld. Officer in-charges, Accounts Branch, Central/ Shahdara/New Delhi/South-East/North-West, Delhi/New Delhi.
6. The Personal Office of the undersigned
7. The Officers/Officials concerned.
8. The Sr. A.O (I) / A.O.(I)/ Admn. Branch, Central/ Shahdara/New Delhi/South-East/North-West, Delhi/New Delhi.
9. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, Leave Section, Room No. 114, Central, Tis Hazari Courts, Delhi.
11. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
12. The Dealing official, Lawyers, Computer Branch, Central, Tis Hazari Courts, Delhi.
13. The Web-site Committee, Tis Hazari Courts, Delhi.

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